

(b) if so, the number of cases of infringement of trade marks detected so far, indicating separately the cases of spurious drugs, food stuffs and other consumer goods ?

The Minister of Commerce (Shri Karmarkar) : (a) Yes, Sir.

(b) More precise and detailed information is being collected by the Uttar Pradesh Government and will be laid on the Table of the House.

Export of Buffalo Horns

*1182. **Shri N. B. Chowdhury :** Will the Minister of Production be pleased to state :

(a) whether buffalo horns are being exported at present ;

(b) whether Government have received any complaint from the persons engaged in the comb-making industry about the shortage of buffalo horns in the country ; and

(c) whether Government propose to help the artisans engaged in comb-making, by way of providing loans and preventing monopolistic trade in buffalo horns ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey) : (a) According to existing trade classification buffalo horn is not separately shown in export trade statistics. This is, however, included in the item "Horns, tips and pieces of horns" for which no export restriction exists.

(b) No, Sir.

(c) Government will consider any concrete proposals received from a State Government or private corporate institutions engaged in Comb-making from buffalo horns.

Indianisation in Tea Plantations

*1183. **Shri N. M. Lingam :** Will the Minister of Commerce and Industry be pleased to state :

(a) the number of Indians and non-Indians employed in Tea plantations in the managerial posts on the 1st January 1947 and on the 1st January, 1955 ; and

(b) the efforts made by Government to accelerate the pace of Indianisation of services in this industry ?

The Minister of Commerce (Shri Karmarkar) : (a)

| | Indians | Non-Indians |
|----------|---------|-------------|
| 1-1-1947 | 101 | 941 |
| 1-1-1955 | 477 | 937 |

(b) In a matter of this nature it would be difficult to categorise the efforts made by Government. But the concerned interests are aware of Government's wishes in this matter.

Handloom Cloth

*1186. **Shri S. V. L. Narasimham :** Will the Minister of Commerce and Industry be pleased to state :

(a) the total amount of rebate on the sales of handloom cloth paid to the Handloom Co-operatives or to master weavers in Andhra so far ;

(b) the number of handlooms benefited by the grant of rebate and the proportion it bears to the total number of handlooms in the State ; and

(c) whether any complaints have been received regarding faked production and sale entries of the handloom cloth ?

The Minister of Industries (Shri Kanungo) : (a) Rs. 9,86,891/8/- during the year 1954-55.

(b) 1,22,407 representing 45 per cent of the total number of looms in the State.

(c) Certain malpractices have been brought to the notice of the All-India Handloom Board, which are being looked into.

Steel Products

*1187. **Mulla Abdullahai :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that Government have decided to import 'billet' and 'joist' from Czechoslovakia ;

(b) if so, the approximate tonnage of the metals for which orders have been placed and the value thereof ; and

(c) whether Government also propose to import steel from any other country ?

The Minister of Industries (Shri Kanungo) : (a) Yes, Sir.

(b) About 8,000 tons Billets and 3,000 tons Joists for a total value of Rs. 56.40 lakhs.

(c) Yes, Sir. Government are importing steel from whichever source it is available at competitive prices.